

ITEM NO.53

REGISTRAR COURT

SECTION IX

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 6898/2024

CONTAINER CORPORATION OF INDIA LTD

Petitioner(s)

VERSUS

COMMISSIONER OF CUSTOMS, NHAVA SHEVA

Respondent(s)

(FOR ADMISSION )

Date : 04-09-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr Abhimanyu Verma, Adv.  
Ms. Hetu Arora Sethi, AOR

For Respondent(s)

Mr. Gurmeet Singh Makker, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Sole respondent has filed counter affidavit.

Registry to process the matter for listing before the  
Hon'ble Court as per rules.

SUJATA SINGH  
Registrar

HJ